

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-527

CP No- 134/58/ND/2022
CA/52/2023

IN THE MATTER OF:

Rajiv Malhotra

....Applicant

Vs.

Cyber Q Consulting Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 58 CA

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Aditya Dewan, Adv Sahil Chandra,
Adv Parth Tiwari

For the Respondent : Adv Abhishek Prasad for R-1 & 2

ORDER

Due to paucity of time, list the matter on **26.07.2023**.

Sd/-

(Court Officer)